

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 673 of 2016 IN  
DFR NO. 3518 OF 2016**

**Dated: 14<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Wellknown Polysters Ltd. ...Appellant(s)  
Vs.  
Joint Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Surbhi Sinha

**ORDER**

**IA NO. 673 of 2016  
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 19.01.2017. Dasti, in addition, is permitted.

List the matter on **19.01.2017.**

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**